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Bharat States. Proposals for the construction of Railway lines from Udaipur to Himmatnagar and from Indore to Dohad are being investigated.

अखिल भारतीय आयुर्वीदक परिचर्

- * ८१. श्री विभृति मिश्र: क्या स्वास्थ्य मंत्री यह बताने की कृपा करेंगी कि:
- (क) क्या सरकार अखिल भारतीय चिकित्सा परिषद् की तरह एक अखिल भारतीय आयुर्व-दिक परिषद् भी बनाना चाहती हैं:
 - (ख) यदि हां, तो यह कव तक बनाई जाएगी?

स्वास्थ्य मंत्री (राजक्रमारी अमृत कॉर): (क) अब तक एंसा कोई विचार नहीं हैं।

(स) उत्पन्न ही नहीं होता।

FACILITIES AT AVADI

- *86. Shri Punnoose: Will the Minister of Communications be pleased to state:
- (a) the special Postal, Telegraphic and Telephone facilities provided at Avadi in connection with the annual session of the Indian National Congress; and
- (b) the total expenditure incurred on these arrangements?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) (i) Postal-Two post offices were opened and functioned from 12-1-55 25-1-55, one at Satyamurthinagar where the open Session was held and the other at Avadi Congress Camp where the All India Congress Committee session took place. These functioned from 1 a.m. to 8 p.m. on all the days of the week affording all normal postal facilities to the public. A Mobile post office was also provided for.

34 letter boxes were planted in the area and they were cleared seven times a day.

There was midnight clearance of letter boxes by despatch riders on motor cycles and mails collected were taken to the Air port Sorting Office to catch the morning air ser-

- (ii) Telegraph—A camp Telegraph Office was opened for handling the large volume of press and public traffic all the 24 hours.
- (iii) Telephone-A Temporary telephone exchange was opened at Avadi. Telephone Connections given from it.
 - (b) Rs. 46,266-12-1.

FENCING FOR RAILWAY TRACK

- *92. Shri U. M. Trivedi: Will the Minister of Railways be pleased to state:
- (a) whether it is a fact that fencing of the Railway tracks was removed during the last war;
- (b) whether it has since been restored: and
 - (c) if so, at what place?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Yes, Sir to some extent.

(b) and (c). No, Sir; according to the present policy fencing is to be provided along the railway lines only in suburbs and industrial areas, around the Station yards and in the immediate neighbourhood of important level crossings.

SLEEPING ACCOMMODATION

- *95. Shri R. S. Lal: Will the Minister of Railways be pleased to state:
- (a) the names of the trains that have been provided with the class sleeping cars so far; and
- (b) the target fixed for this year in regard to the proposal to increase the number of such trains?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) A statement is placed on the Table of the Lok Sabha. Sce I, annexure No. 23.]

(b) No target has been fixed. services are of an experimental nature and the question of their further

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extension will depend on the experience gained.

PURCHASE OF DAKOTAS

- *96. Shri R. K. Chaudhuri: Will the Minister of Communications be pleased to state:
- (a) whether any new "Dakotas" have been purchased since 1953; and
- (b) if so, how many of them have been placed on the Calcutta-Assam routes?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) No, Sir.

(b) Does not arise.

MEDICAL FACILITIES FOR AGATTI ISLAND

- *97. Shri A. K. Gopalan: Will the Minister of Health be pleased to refer to the reply given to Starred Question No. 461 on the 29th November, 1954 and state:
- (a) whether the Madras Government have since opened a dispensary at Agatti Island;
 - (b) if so, when;
- (c) how many people will be benefited by this dispensary; and
- (d) if the answer to part (a) above be in the negative, the reasons for the delay?

The Minister of Health (Rajkumari Amrit Kaur): (a) No.

- (b) and (c). Do not arise.
- (d) The Government of Madras, who are concerned with the matter, except to issue orders for the opening of a dispensary during 1955-56.

IRREGULARITIES IN ACCOUNTS

- *98. Shri Sivamurthi Swami: Will the Minister of Communications be pleased to state:
- (a) what action Government have taken on the Public Accounts Committee's Tenth Report presented to

this House in the year 1954 regarding certain irregularities in the accounts relating to the Posts and Telegraphs Department:

- (b) what steps are being considered to stop such irregularities in future; and
- (c) whether any special officer or Committee has been appointed to examine and execute the proposals in the Report?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) to (c). A statement showing the action taken or proposed to be taken on the recommendations of the Public Accounts Committee submitted to the Lok Sabha Secretariat on the 7th January 1955 for being placed before the Public Accounts Committee is placed on the Table of the Lok Sabha [See Appendix I, annexure No. 24].

ASSAM RAIL LINK

- *99. Shri Bhagwat Jha Azad: Will the Minister of Railways be pleased to state:
- (a) the number of passenger and goods trains run on the direct Assam Rail Link at present; and
- (b) whether the goods trains now running on that line are sufficient for Government and commercial purposes?

The Deputy Minister of Railways and Transport (Shri Alagesan); (a) and (b). A statement is laid on the Table of the House. [See Appendix I, annexure No. 25].

ADMISSION IN MEDICAL COLLEGES

*100. Shri N. B. Chowdhury: Will the Minister of Health be pleased to state what steps, if any, Government have taken to accommodate larger number of students for the study of medicine in recognised Medical Colleges in order to remove the want of registered medical practitioners in rural areas?

The Minister of Health (Rajkumari Amrit Kaur): It is proposed to open